Demand to improve the speed post services

SHRI N. BALAGANGA (Tamil Nadu): The Postal Department has been playing a vital role in the field of communication. From the days, India achieved Independence, people have been utilising the services of the Postal Department as a machinery of communication. Sensing the people sentiments that postal delivery system has to be made in a rapid and prompt manner, the Postal Department launched the Scheme "Speed Post System". It envisaged for the speedy delivery of letters and parcels within 24 hours at reasonable cost. Nowadays, the system is not yielding the desired result. There is an inordinate delay in the Speed Post System. Due to the negligent attitude of the Department, the people have begun to seek the private courier company services and thus they are subjected to escalation of cost burden.

Therefore, I appeal to the Government to intervene and regulate the Speed Post system properly. Thank you, Sir.

SHRI S. ANBALAGAN (Tamil Nadu): Sir, I would like to associate myself with the Special Mention made by the hon. Member.

SHRI A. ELAVARASAN (Tamil Nadu): Sir, I would also like to associate myself with the Special Mention made by the hon. Member.

Demand to give employment to the depandants of deceased and medically-unfit employees of Bhilai Steel Plant on compassionate grounds

श्री मोती लाल वोरा (छत्तीसगढ़) : महोदय, भिलाई स्टील प्लांट में 1984 के बाद जिन कर्मचारियों की सेवाकाल में मृत्यु हो गई थी, उनके मात्र तीन आश्रित ऐसे बचे हैं, जो नियुक्ति के लिए अभी प्रतीक्षा कर रहे हैं, किंतु जो कर्मचारी वर्ष 1997 से 2004 तक मेडिकली अनफिट हुए, उनके लगभग 315 आश्रित उम्मीदवार आज भी नियुक्ति के लिए प्रतीक्षारत हैं।

महोदय, 1996 तक भिलाई स्टील प्लांट ने मानवीय दृष्टिकोण अपनाते हुए अपने सभी कर्मचारियों, जो किसी भी कारण मेडिकली अनफिट हुए थे, के आश्रितों को नौकरी प्रदान की, किंतु 1997 और उसके बाद के कर्मचारियों के आश्रितों को, सभी डॉक्युमेंट्स की छानबीन करने के बावजूद, आज तक नियुक्ति नहीं दी जा सकी है।

वर्ष 2005 में यह निश्चय किया गया था कि जो कर्मचारी किडनी खराब हो जाने अथवा कैंसर से पीड़ित हैं, उनके आश्रितों को नौकरी दी जाएगी, किंतु 47 में से 22 लोग अभी भी नियुक्ति की प्रतीक्षा में है।

मेरा सरकार से अनुरोध है कि ऐसे सभी आश्रितों को तत्काल नियुक्ति प्रदान की जाए तथा भविष्य में भी, यदि बीएसपी किन्हीं कर्मचारियों को स्वास्थ्य के आधार पर अयोग्य समझती है, तो मानवीय दृष्टिकोण अपनाते हुए उनके आश्रितों को रोज़गार प्रदान किया जाए, ताकि उस परिवार के सामने भुखमरी की समस्या उत्पन्न न हो।

Need to rein in private banks charging exorbitant rates of interest on home loans

SHRI M.V. MYSURA REDDY (Andhra Pradesh): Sir, my Special Mention is about private banks charging exorbitant rates of interest on home loans.

Sir, the aim and object of the Government is to provide housing loan to middle class and poor people at affordable rates of interest so that they fulfil their dream of owning a house. It is also the